

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 123 of 2016 &
IA No. 279 of 2016

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

National Solar Energy Federation of India ...Appellant(s)
Versus
Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Aditya Kumar Singh
Mr. Ankit Chaturvedi

ORDER

Issue notice to the Respondents returnable on 17.08.2016. Dasti, in addition, is permitted.

List the matter on 17.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps